

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 171/TT/2019

Subject : Petition for determination of transmission tariff from COD to 31.3.2019 for four number of assets covered under “Transmission System for Ultra Mega Solar Park in Anantpur District, Andhra Pradesh - Part B (Phase-II)”.

Date of Hearing : 23.6.2022

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Tamil Nadu Generation and Distribution Corporation Ltd. & 18 Others

Parties present : Shri S. Vallinayagam, Advocate, TANGEDCO
Shri S. S. Raju, PGCIL
Shri D.K. Biswal, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri A.K. Verma, PGCIL

Record of Proceedings

Case was called out for virtual hearing.

2. The order in the instant petition was reserved on 25.11.2021. However, the order could not be issued prior to the former Chairperson Shri P. K. Pujari demitting office. Accordingly, the matter is listed for hearing today.

3. The representative of the Petitioner submitted that all the information for determination of tariff has been submitted which may be considered for determination of transmission tariff. He further submitted that no reply was filed by APSPCL and as such they did not file any rejoinder.



4. Learned counsel for TANGEDCO submitted that the submissions made by him on 25.11.2021 may be taken into account while entertaining the claims of the Petitioner.
5. After hearing the parties, the Commission reserved the order in the petition.

By order of the Commission

sd/-
(V. Sreenivas)
Jt. Chief (Law)

